

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition Nos. 281/GT/2018  
282/GT/2018  
& 321/GT/2018

Date: 30.5.2019

To,

Shri A K Pandey,  
General Manager (Commercial),  
NHPC Office complex, Sector-33,  
Faridabad- 121003

Sir,

Subject: Extension of time for ROP Compliance in Petition Nos. 281/GT/2018,  
282/GT/2018 and 321/GT/2018.

Ref: Your letter no. NH/Comml./Tariff/2019/1125 dated 28.5.2019

---

With reference to your letter dated 28.5.2019 on the above mentioned subject, I am directed to inform that your request for extension of time to file additional information has been granted till **31.5.2019** with copy to the Respondents. The Respondents shall file their replies on or before **14.6.2019** and the Petitioner may file its rejoinder, if any, by **21.6.2019**. No further extension of time shall be granted for any reason.

Yours sincerely

**Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)

Copy to:

All Respondents